

SPECIAL BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/181(KB)2021
IA(I.B.C)/1031(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	ICICI BANK LIMITED VS PRASHANT BOTHRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Order

1. In view of the order dated 18.04.2023, this matter is deferred and adjourned.
2. Post this matter on **28.07.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**